

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO- 2496
ANSWERED ON- 18/12/2023

Fake Universities

2496. **SHRIMATI QUEEN OJA:**

SHRI HAJI FAZLUR REHMAN:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has any data about the fake universities in the country, if so, the details thereof, State-wise;
- (b) whether any legal action has been taken against the fake universities owner and the steps taken by the Government to disaffiliate the fake universities, if so, the details thereof, State-wise;
- (c) whether the Government is aware that a large number of fake universities are cheating the students;
- (d) whether the Government has any data about the students, studying in fake universities, if so, the steps taken by the Government in favour of students;
- (e) if so, the number of such cases reported during the last four years and current year along with the action taken by the Government thereon; and
- (f) the remedial steps taken by the Government apart from issuing a notice to alert the public against such fake universities and the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. SUBHAS SARKAR)

(a) to (f): The list of fake universities are available in the website of the University Grants Commission (UGC) at <https://www.ugc.gov.in/page/Fake-Universities.aspx>. Currently 19 institutions figure in this list.

The Central Government as well as the UGC are taking various steps to protect the innocent students from the trap of such Universities/Institutions, which inter-alia include:

- i. From time to time, the UGC writes letters to Chief Secretaries and Education Secretaries of respective State/UT Governments to take action against fake universities/institutes located in their jurisdiction.
- ii. UGC has filed FIRs against some of these fake universities.
- iii. UGC has issued show-cause/ warning notices against such self-styled institutions.

- iv. In addition, the Ministry has also requested the Chief Secretaries of all State/UT Governments to take appropriate action against those involved in defrauding and cheating students by misrepresenting themselves as “Universities”, awarding degrees and using the word “University” with their name.
